GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.1422 TO BE ANSWERED ON 31ST JULY, 2024

DISTRIBUTION OF FOODGRAINS UNDER NFSA

†1422 SHRI UMMEDA RAM BENIWAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the stock of foodgrains distributed under National Food Security Act (NFSA) has reduced in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government of Rajasthan has requested the Union Government to cover the eligible persons under NFSA who are deprived of the benefit of the said scheme; and

(d) if so, the action plan of the Government to cover the eligible persons deprived of the benefit under the said scheme?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): Under the National Food Security Act, 2013 (NFSA), while Antyodaya Anna Yojana (AAY) households, which constitute poorest of the poor are entitled to 35 kg of foodgrains, per family per month, Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month, free of cost. There is no reduction in the quantity of foodgrains stock being distributed to beneficiaries under the NFSA.

(c) & (d): The National Food Security Act, 2013 (NFSA) provides for coverage of 69.09% of the rural and 53% of the urban population of Rajasthan, which at Census 2011 comes out to a ceiling of 446.62 lakh persons.

Representations have been received from various States/UTs including Rajasthan regarding enhancement of beneficiary coverage under the NFSA. As the criteria for determination of coverage under the Act as arrived at by the erstwhile Planning Commission is uniformly applicable for all the States/UTs, no request of any of the State Government has been considered by the Central Government.
